

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:4870  
ANSWERED ON:25.04.2013  
MONTHLY PROGRESS REPORT OF LAKSHADWEEP  
Sayeed Muhammed Hamdulla A. B.

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

(a) whether the Administration of Union Territory of Lakshadweep has failed to provide the Monthly Progress Reports for MPLADS in a timely manner; and

(b) if so, the details of Monthly Progress Reports delayed since 2004 till 2013, year-wise, separately?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)&(b): As per para 6.4(viii) of the Guidelines of Members of Parliament Local Area Development Scheme (MPLADS), the Nodal District Authorities have to submit Monthly Progress Reports (MPR) to Government of India, State Government and MP concerned on or before the 10th of the succeeding month. However, sometimes delays do occur in submission of MPRs. The MPR gives the cumulative financial and physical progress. The MPR for the succeeding month includes the information of the preceding month. On date, Lakshadweep has submitted the MPR for the month of February 2013, which gives the cumulative position of release and expenditure up to the end of that month.